



दिल्ली विधान सभा
Delhi Legislative Assembly

गैर सरकारी सदस्यों के विधेयकों एवं संकल्पों संबंधी समिति
Committee on Private Member's Bill & Resolution

आठवाँ प्रतिवेदन
Eighth Report

दिनांक: 29 अगस्त, 2011 को प्रस्तुत
Presented on 29th August, 2011

दिल्ली विधान सभा सचिवालय, पुराना सचिवालय, दिल्ली-110054
Delhi Legislative Assembly Secretariat, Old Secretariat, Delhi-110054

सामान्य का गठन
COMPOSITION OF THE COMMITTEE

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| 1. डॉ. योगानन्द शास्त्री
Dr. Yoganand Shastri, Hon'ble Speaker | सभापति
Chairman |
| 2. श्री अमरीश सिंह गौतम
Shri Amrish Singh Gautam, Hon'ble Deputy Speaker | सदस्य
Member |
| 3. श्री राजेश जैन
Shri Rajesh Jain | सदस्य
Member |
| 4. श्री कंवर करण सिंह
Shri Kanwar Karan Singh | सदस्य
Member |
| 5. श्री देवेन्द्र यादव
Shri Devender Yadav | सदस्य
Member |
| 6. श्री नन्द किशोर
Shri Nand Kishore | सदस्य
Member |
| 7. श्री जय भगवान अग्रवाल
Shri Jai Bhagwan Aggarwal | सदस्य
Member |
| 8. श्री प्रद्युम्न राजपूत
Shri Pradyumn Rajput | सदस्य
Member |
| 9. डॉ. एस.सी.एल. गुप्ता
Dr. S. C. L. Gupta | सदस्य
Member |

विधान सभा सचिवालय
Assembly Secretariat:

- | | |
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| 1 श्री पी एन मिश्रा
Shri P.N. Mishra | सचिव
Secretary |
| 2 श्री लाल मणी
Shri Lal Mani | उप सचिव (विधायी)
Deputy Secretary (Legislation) |

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Delhi Legislative Assembly
**Eighth Report of the Committee on Private Members bills
and Resolutions**

The Meeting of the Committee on Private Members Bills & Resolutions was held on Friday, 26th August, 2011 at 11.30 A.M. in the Chamber of Hon'ble Speaker.

The Committee was apprised that as per the provisional calendar of sittings, Friday, 2nd September, 2011 has been allotted for private members business.

I Private Members Resolutions:

The Committee was apprised that the 31 Notices of Private Members Resolutions had been received to Assembly Secretariat. Three resolutions were selected on the basis of the balloting held on 19th August 2011, out of which one resolution was withdrawn by the Member concerned. Following 02 resolutions shall be taken up for discussion on Friday, 2nd September, 2011:-

Sl No.	Name of the Member	Text of Resolution
1.	Sh. Naseeb Singh	This House resolves that the amount deposited by various departments (viz. Jal Board, NDPL, BSES, MTNL and IGL) under 'R.R.Cut' Head in the MCD; be spent for R.R.Cut only and this amount be not spent in any other Head and provisions be made in the Rules to punish the officers found guilty for doing so. This House also resolves that in accordance with the recommendation of the MLA's, permission be granted to spent the amount deposited under R.R.Cut Head on other development works.
2.	Sh. Veer Singh Dhingan	This House resolves that the inhabitants of all the rehabilitation colonies of Delhi be granted ownership rights with immediate effect.

II Private Members Bills: The Committee was apprised that no Notice of Private Members Bill has been received to this Secretariat.

III. Authorization to present the Report of the Committee:

The Committee authorized Shri Kanwar Karan Singh and in his absence, Shri Jai Bhagwan Aggarwal to present the report to the House.

Delhi
26th August, 2011


(Dr. Yoganand Shastri)
Speaker & Chairman